

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH, CHENNAI
ORIGINAL APPLICATION NO. 281/2024**

IN THE MATTER OF:

Suo Moto matter in respect of news item appearing in The Deccan Herald dated 30.08.2024 titled "*Retired DCF penalized for illegal felling of 800 trees in Madikeri forest*"

...Applicant

VERSUS

Principal Chief Conservator of Forests
Karnataka and Others

...Respondents

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Filed by



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Date: 22.12.2025

Place: New Delhi

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH, CHENNAI
ORIGINAL APPLICATION NO. 281/2024**

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Suo Moto matter in respect of news item appearing in The Deccan Herald dated 30.08.2024 titled “*Retired DCF penalized for illegal felling of 800 trees in Madikeri forest*”

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MEMO ON BEHALF OF RESPONDENT NO. 1 REGARDING RTC

It is humbly submitted that the matter pertains to Sy. no 60/1 & 60/3 of redeemed sagu jaga, in Sy. No 35/2, 34, 31/3 of sagu bane land, 31/1, 22/11, 22/15, 22/16 of paradina bane and sy.no 65/22 of sagu bane and other properties situated in K. Nidugane village, Madikeri Taluk, Kodagu district. The revenue classification of the lands as mentioned above do not come under ‘*Forest Lands*’. True copy of RTC is annexed herewith as **Annexure R-1**. It is thus prayed that the same may be taken on record.

Date: 22.12.2025

Filed by



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RECORD OF RIGHTS TENANCY & CORPS (R.T.C) FORM NO 16

Village Form 2

Taluk Seal		Taluk		Madikeri	Hobli	Madikeri	Village			K.Nidugane	Valid from 23/09/2016 to Till Date				
1. Survey Number 36	3.Khethuvaru	Acre cents	4. Revenue	rs			paise			Name of the acquirer Fathers name and	Area A G	A/c No	10 type of acquire	11. other rights of obligations	
	Total area putt Kharab (a) Putt Kharab (b) left	5.45.00.00 0.05.00.00 0.00.00.00 5.40.00.00	(a) Land Revenue (b) Pair cess (d) Water charge Total	44.23 33.17			77.4		Narne AppaRav.N s/o Narasimhayya - conversion					5.40.00.00	MR T4/2016-2017 niveshana 23/09/2016
2.portion		7. No of Trees		8. Kethuvaru prakara niravariya visthirna											
soil Pattern		Name	No	sl.no	neeravari	mungaru	hingaru	bagayithu	total						
6.Patta Paradina Banc															
12.suguvai & geniya vivaragalu												13.Details of land use and crop			
Year and Time	Name of the farmer and his residence	cultivation system	contract details		Land use		kushki, tari, bagayithu	Name of the crop	crop area			Irrigation Source	Product per Acre	Total mixed crop	
			area A c	cont	category	area a c			non mix	mix	total			Name of the crop	Acre A c
2017-18 Hingaru 2017-2018 Mungaru	Narne AppaRav.N s/o Narasimhayya	own						No crop info							

RECORD OF RIGHTS TENANCY & CORPS (R.T.C) FORM NO 16

Village Form 2

Taluk Seal		Taluk		Madikeri		Hobli		Madikeri		Village		K.Nidugane		Valid from 28/02/2018 to Till Date			
1. Survey Number 38	3.Khethuvaru	Acre cents	4. Revenue	rs		paise		Name of the acquirer		Area A G	A/c No	10 type of acquire	11. other rights of obligations				
	Total area	19.29.00.00	(a) Land Revenue	158.00		Name of the acquirer		Right	obligations								
2.portion	putt Kharab	0.00.00.00	(b)Pair	0.00		Gruha Ayukhataru,				19.29.00.00	98	MR H8/2017-2018 24/02/2018 (Ko.A) Kraya					
	(a) Putt Kharab	0.00.00.00	c)cess	118.50		gruha mandali											
	(b) left	19.29.00.00	d)Water charge	0.00		bengaluru evara											
			Total	276.5		Karyapalaka											
soil Pattern	7. No of Trees		8. Kethuvaru prakara niravariya visthirna														
	Name	No	sl.no	neeravari	mungaru	hingaru	bagayithu	total									
6.Patta Paradina Bane																	
12.suguvai mftu geniya vivaragalu												13.Details of land use and crop					
Year and Time	Name of the farmer and his residence	cultivation system	contract details		Land use		kushki, tari, bagayithu	Name of the crop	crop area			Irrigation Source	Product per Acre	Total mixed crop			
			area A c	cont	category	area a c			non mix	mix	total			Name of the crop	Acre A c		
2017-18 Hingaru 2017-2018 Mungaru	Narne AppaRav.N Narasimhayya Gruha Ayukhataru, gruha mandali bengaluru evara paravagi Karyapalaka Abiyanthararu	own	19.29.00.001 9.29.00.00					No crop info	0.00.00.00	0.00.00.00				0.00			

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Village Form 2

Taluk Seal	Taluk	Madikeri	Hobli	Madikeri	Village	K.Nidugane	Valid from 23/09/2016 to Till Date									
1. Survey Number 22	3. Khethuvaru	Acre cents	4. Revenue	rs paisa			Name of the acquirer Eathers name and	Area G	A A/c No	10 type of acquire	11. other rights of obligations					
	Total area putt Kharab (a) Putt Kharab (b) left	2.04.00.0 0	(a) Land Revenue (b) Pair cess (c) Water charge Total	16.75 12.71			Narne AppaRao s/o N.Narsimhayya- Conversion				2.04.00.00	MR T4/2016-2017 Conversion 23/09/2016	Right	obligations		
2. portion	7	7. No of Trees		8. Kethuvaru prakara niravariya visthirna					6. Patta Paradina Banc	MR T&/201						
		Name	No	sl. no	neeravari	mungaru	hingaru	bagayithu			total					
12. suguvai mtftu geniya vivaragalu												13. Details of land use and crop				
Year and Time	the farmer and his	cultivation system	contract details		Land use		kushki, tari, bagayithu	Name of the crop	crop area			Irrigation Source	product per Acre	Total mixed crop		
			area A c	cont	category	area a c			non mix	mix	total			Name of the crop	Acre A c	
2017-18 Hingaru 2017-2018 Mungaru	Narne AppaRao s/o N.Narsimhayya Narne AppaRao s/o N.Narsimhayya	own			I I		2.4.0.0 2.4.0.0	Plantation	Coffee		2.4.0.0 2.4.0.0		Rain		Black Pepper	

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Village Form 2

Taluk	Seal	Taluk	Madikeri	Hobli	Madikeri	Village	K.Nidugane	Valid from 28/02/2018 to Till Date							
1. Survey Number	59	3. Kethuvaru	Acre cents	4. Revenue	rs		paisa	Name of the acquirer Father's name and	Area A G	A/c No	10 type of acquire	11. other rights of obligations			
		Total area putt Kharab (a) Putt Kharab (b) left	2.81.00.00 0.14.00.00 0.00.00.00 2.67.00.00	(a) Land Revenue (b) Pair (c) cess (d) Water charge Total	0.00		22.41					16.81	Right	obligations	
2. portion	2					39.22		Gruha Ayukhataru, gruha mandali bengaluru evara paravagi Karyapalaka Abiyanthararu	2.67.00.00		MR H8/2017-2018 24/02/2018 (Ko.A) Kraya				
soil Pattern	7. No of Trees		8. Kethuvaru prakara niravariya visthirna												
	Name	No	sl .no	neeravari	mungaru	hingaru	bagayithu					total			
6. Patta Paradina															
12. suguvai mfttu geniya vivaragalu												13. Details of land use and crop			
Year and Time	Name of the farmer and his residence	cultivation system	contract details		Land use		kushli, tari, bagayithu	Name of the crop	crop area			Irrigation Source	Product per Acre	Total mixed crop	
			area A c	cont	category	area a c			non mix	mix	total			Name of the crop	Acre A c
2017-18 Hingaru 2017-2018 Mungaru	Gruha Ayukhataru, gruha mandali bengaluru evara paravagi Karyapalaka Abiyanthararu Narne AppaRav.N Narasimhayya	own	1.67.00.00 1.67.00.00	0.00				No crop info	0.00.00.00	0.00.00.00			0.00		

RECORD OF RIGHTS TENANCY & CORPS (R.T.C) FORM NO 16

Village Form 2

Taluk Seal	Tulu k		Madikeri	Hobli	Madikeri	Village		K.Nidugane	Valid from 28/02/2018 to Till Date						
1. Survey Number 59	3.Kbethuvaru	Acre cents	4. Revenue	rs		paise		Name of the acquirer Fathers name and	Area A G	A/c No	10 type of acquire	11. other rights of obligations			
	Total area putt Kharab (a) Patt Kharab (b) left	1.74.00.00 0.08.00.00 0.00.00.00 1.66.00.00	(a) Land Revenue (b) Pair cess d)Water charge Total	0.00	13.92	0.00	10.44					Right	obligations		
2.portion	1		24.36		Gruha Ayukhataru, gruha mandali bengaluru evara paravagi Karyapalaka Abiyanthararu		1.66.00.00	MR H8/2017-2018 24/02/2018 (Ko.A) Kraya							
soil Pattern	7. No of Trees		8. Kethuvaru prakara niravariya visthirna												
	Name	No	sl.no	neeravari	mungaru	hingaru	bagayithu	total							
6.Patta Paradina															
12.suguvai mtftu geniya vivaragalu								13.Details of land use and crop							
Year and Time	the farmer and his	cultivation system	contract details		Land use		kushki, tari, bagayithu	Name of the crop	crop area			Irrigation Source	Product per Acre	Total mixed crop	
			area A c	cont	category	area a c			non mix	mix	total			Name of the crop	Acre A c
2017-18 Hingaru 2017-2018 Mungaru	Gruha Ayukhataru, gruha mandali bengaluru evara paravagi Karyapalaka Abiyanthararu Narne AppaRav.N Narasimhayya	own	1.66.00.00	0			2.4.0.0 2.4.0.0	No crop info	0.00.00.00	0.00.00.00			0.00		